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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :

PETITION NUMBER : TCP/175/2016

NAME OF THE PETITIONER(S) : Mrs. S.M. Vijayalakshmi & 3 others

NAME OF THE RESPONDENT(S) : M/s Vijaydeepas Mills Private Limited & another

UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

Gowri V

For R. VIDHYASHANKAR

PETITIONERS .



RAMASUBRAMANIAM RAJA

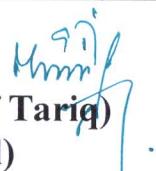
RESPONDENTS

COUNSEL



ORDER

Counsel representing both the parties present. Counsel for petitioner filed rejoinder and undertakes to serve copy of the same to the other side. Counsel for respondents sought time for filing sur rejoinder. Time extended at request. Put up on **01.02.2017 at 10.30 A.M.**


(Ch. Md. Sharief Tariq)

Member (Judicial)



(K. Anantha Padmanabha Swamy)
Member (Judicial)